

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

O.A. No. 413/2022

IN THE MATTER OF:

PREM PRAKASH PRAJAPATI

PETITIONER

VERSUS

NORTH DELHI MUNICIPAL CORPORATION &ORS.

RESPONDENTS

NDOH : 14/12/2022

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1	Compliance/status report on behalf of Respondent/ North Delhi Municipal Corporation in compliance to order dated 25.11.2022 passed by this Hon'ble Court.	1-2
2.	Copy of letter to DM (North) for allocation of suitable land in Bakhtawarpur is annexed here as ' Annexure-A '.	3
3.	Copy of reply in compliance of directions u/s 5 of the Enviroment (Protetion) Act1986, issued by DPCC. annexed here as ' Annexure-B '.	4

Date: 13.12.2022

Place: New Delhi

through

COUNSEL

PUJA KALRA

**BEFORE THE NATIONAL GREEN TRIBUNAL
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ACTION TAKEN REPORT ON BEHALF OF MCD

1. That this Hon'ble Tribunal vide its order dated 25.11.2022 directed to the respondent to file the ATR in the aforesaid matter.
2. That the area in question i.e. Khampur Village lies in the jurisdiction of ward no. 2, Bakhtawarpur of MCD.
3. That a letter vide no. DC/NRZ/2022/181 dt.1/12/2022 was written to DM (North),(attached herewith as **Annexure 'A'**)for identifying a suitable land measuring 25mx20m in Bakhtawarpur ward through the concerned SDM for setting up of Fixed Compactor Transfer Station(FCTS).

4. That a reply vide letter no. DEMS/Narela/2022-23/D-29 dt.09/12/2022 was submitted to DPCC in compliance of directions u/s 5 of the Enviroment (Protection) Act1986. (attached herewith as **Annexure 'B'**)

The above status report/ action taken report may be taken on record.


§ EXECUTIVE ENGINEER
(DEMS)

12.07/EE/DEMS/NRZ

Annexure 'A'

3

02/12/22



MUNICIPAL CORPORATION OF DELHI
O/o. DY. COMMISSIONER, NARELA ZONE
ZONAL BUILDING, NARELA, DELHI - 110040
E-Mail: dc-narela@mcd.nic.in Ph.: 011-27283262



No. DC/NRZ/2022/181

Dated: 01/12/2022

Sub:-Allocation of suitable land in Bakhtawarpur (Ward No. 02), in the matter of "Prem Parkash V/s North Delhi Municipal Corporation (OA No. 413/2022)

NDOH : 14/12/2022

With respect to above cited OA, it is stated that the above matter is pending adjudication in Hon'ble NGT.

Municipal Corporation of Delhi wishes install an FCTS in Bakhtawarpur to tackle the open dumping of garbage by the local public, especially in village Khampur where the applicant is residing. At present, there is no suitable land available with MCD in Ward No - 02 (Bakhtawarpur) for the purpose.

In view of the above, you are requested to direct SDM Alipur for a joint inspection with EE(DEMS) Narela Zone, Shri Inder Mani Ram (9717788101) for identification of suitable land measuring 25m X 20m in Bakhtawarpur ward for setting up of Fixed Compacter Transfer Station (FCTS).

**Dy. Commissioner
Narela Zone**

**District Magistrate (North)
Room No. - 01,
DM Office Complex,
Alipur, Delhi - 110036**

Copy to:-

1. SE/Narela
2. EE(DEMS)/Narela
3. Office Copy

AE (DEMS) NRZ
Shri Inder Mani Ram
02/12/22

on file for O1

Annexure 'B' 3 (4)

**DELHI MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (DEMS) NARELA
ZONAL OFFICE BUILDING
NARELA DELHI-110048**

No. EE (DEMS)/Narela/2022/23-D-29

Dated: 09/12/22

**Sub: Directions u/s 5 of the Environment (Protection) Act, 1986 for enforcement of provisions of Solid Waste management (SWM) Rules, 2016 regarding bio-mining of legacy waste.
Ref No. F.No. DPCC/CMC-V/NGT/OA No. 413/2022/7644 dt. 21.11.2022**

1. That 09 auto-tippers have been deployed in Bakhtawarpur Ward for collection of garbage from door to door, 01 auto tipper is specifically deployed in the village Khampur for collection of garbage from door to door. That the two Bins of capacity 1100 liters have been provided at back side of village at Latitude 28.825118 and longitude 77.134349. MCD desires to install a FCTS in Bakhtawarpur to tackle the open dumping of garbage by the local public. To improve further, a letter vide No. DC/NRZ/2022/181 dt. 01/12/2022 has been written to DM (North) for identifying a suitable land measuring 25mx20m in Bakhtawarpur ward through the concerned SDM for setting up of Fixed Compactor Transfer Station(FCTS).
2. That the concerned concessionaire has been directed to carry Information, Education and Communication (IEC) activities extensively in Khampur Village and make the local public apprised with SWM Rules 2016.
3. That the outdoor services for collection of garbage from door to door have been given to IPMSWPL concessionaire. They have to collect and segregate all the garbage as wet waste and dry waste. It is the duty of concessionaire to collect the garbage from the area and transport it to the disposal site at Bhalswa landfill every day for processing the same in accordance with MSW Rules 2016. The one Sanitary Inspector and Assistant Sanitary Inspector has been deputed to the working of IPMSWPL on daily basis.
4. Earnest efforts are being made to comply all the directions mentioned in the aforesaid letter.


**Executive Engineer (DEMS)
Narela Zone**

**Sh. Mohd. Arif
Sr. Environment Engineer
CMC-V DPCC
1st Floor, Vikas Bhawan-2, Delhi**